

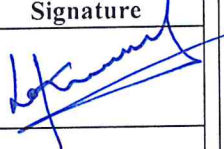
3. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.280/252/HDB/2017
NAME OF THE COMPANY	Three Sixty Business Strategic Intelligence Private Limited
NAME OF THE PETITIONER(S)	Three Sixty Business Strategic Intelligence Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
LOKESH Agarwal	PCS	CSlokeshagarwal05@gmail.com 9700874008	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr. Lokesh Agarwal, Learned PCS for the Appellant, None appeared for the Respondent. Representation of RoC is received.

Orders Reserved.

  
Member(Judl)